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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 19061/2025 & CM APPL. 79361/2025 SS 47150F MAJ SNEHA B SAPKALPetitioner Through: Mr. Udit Kumar Thakran, Adv.

versus

UNION OF INDIA AND ORS

....Respondents

Through: Mr. Shoumendu Mukherji, SPC with Mr. Himanshu Chauhan GP and Mr.

Aniruddha Ghosh, Adv.,

Maj. Tarun V Pillai and Major Anish

Muralidhar, Army

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER (ORAL)

% 19.12.2025

C. HARI SHANKAR, J.

- **1.** After some hearing, learned Counsel for the petitioner seeks leave to withdraw the present writ petition.
- **2.** The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 19, 2025/*rjd*

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